

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
RAJYA SABHA

UNSTARRED QUESTION NO. 77

ANSWERED ON 04.12.2023

DAM REHABILITATION AND IMPROVEMENT PROJECT

77. DR. SASMIT PATRA

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the details of completed and ongoing projects under the Dam Rehabilitation and Improvement Project, State-wise;
- (b) the details of the sanctioned projects that are yet to start for the State of Odisha; and
- (c) the expected socio-economic benefits and the manner in which it will support the water sector of Odisha?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) Government of India implemented the Dam Rehabilitation and Improvement Project (DRIP), Phase-I during April 2012 to March 2021 with financial assistance from the World Bank with the objective to improve the safety and operational performance of selected dams along with accompanying dam safety institutional strengthening. Under the Scheme, physical rehabilitation of 223 dams located in 7 States were undertaken at the cost of Rs 2567 Crores. State-wise number of dams rehabilitated under DRIP Phase-I programme is given at **Annexure-I**.

After completion of DRIP Phase-I programme, Government of India has taken up DRIP Phase-II & III scheme. The scheme envisages rehabilitation and safety improvement of 736 dams located in 19 States, with a budget outlay of Rs 10,211 crore. The scheme is of 10 years' duration. Out of the total proposed cost for DRIP Phase-II & III, Rs. 7,000 crore is an external loan and Rs. 3,211 crore would be borne by the respective participating States and the three central agencies. The Phase II is currently operational since October 2021 with budget outlay of Rs 5107 Crores, and being co-financed by the World Bank and Asian Infrastructure Investment Bank (AIIB). Under the Scheme, detailed project proposal called Project Screening Template (PST) of 123 dams costing Rs 3937 Crores have been approved by the World Bank. So far, contract(s) for rehabilitation works costing Rs 1529 Crores at 82 dams has been awarded by various Implementing Agencies. Agency -wise details is given at **Annexure-II**.

(b) Under DRIP II & III Scheme, Odisha Water Resources Department is one of the implementing agencies. PST of 13 dams costing Rs. 65 Crores has been submitted by the Government of Odisha to the Central Water Commission for approval of the World Bank. PSTs for 9 dams costing Rs 53 Crores have been approved by the World Bank, wherein rehabilitation works at 6 dams costing Rs 31.67 Crores have been awarded by the State of Odisha and are under implementation. Details of the approved PSTs along with status of works are given at **Annexure-III**.

(c) The rehabilitation works at selected dams, would help in enhancing safety and operational performance of the dams, in turn ensuring that the given dam serves its intended purpose sustainably. Also, the Scheme has provision for preparation of dam specific Operation and Maintenance Manuals as well as Emergency Action Plans, which will help in improving the disaster resilience of the dams as well as downstream community.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 77 TO BE ANSWERED ON 04.12.2023 REGARDING “DAM REHABILITATION AND IMPROVEMENT PROJECT”.

Agency wise List of Dams under DRIP-I

S.No.	State/Agency	No. of Dams Rehabilitated
1.	Madhya Pradesh, WRD*	25
2.	Odisha, WRD	26
3.	Tamil Nadu, WRD	69
4.	Tamil Nadu Generation and Distribution Corporation	20
5.	Kerala, WRD	16
6.	Kerala State Electricity Board	37
7.	Karnataka WRD	22
8.	Uttarakhand Jal Vidyut Nigam Ltd	5
9.	Damodar Valley Corporation	3

(* WRD: Water Resource Department)

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 77 TO BE ANSWERED ON 04.12.2023 REGARDING “DAM REHABILITATION AND IMPROVEMENT PROJECT”.

Agency Wise Status of awarded Contracts under DRIP II

S. No.	State/Agency	Awarded Contracts	
		No of Dams	Amt (Rs Cr)
1.	Chhattisgarh WRD	1	39.07
2.	Gujarat WRD	4	151.79
3.	Karnataka WRD	8	242.39
4.	Kerala SEB	9	32.54
5.	Kerala WRD	6	55.87
6.	Madhya Pradesh	5	25.69
7.	Maharashtra	3	47.26
8.	Manipur WRD	2	140
9.	Meghalaya PGCL	4	77.51
10.	Odisha WRD	6	30.01
11.	Rajasthan WRD	8	133
12.	Tamil Nadu	4	232.98
13.	TANGEDCO	16	85.97
14.	Uttarakhand - UJVNL	6	235
	Total	82	1,529.08

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 77 TO BE ANSWERED ON 04.12.2023 REGARDING “DAM REHABILITATION AND IMPROVEMENT PROJECT”.

PST and Contract Status of Odisha WRD under DRIP II

S. no.	Dams	Name of District	Estimated Cost (in Rs. Cr)	PST status	Contract status
1.	Aradei	Keonjhar	5	Approved	Tender amounting as Rs 5.09 Cr awarded.
2.	Jagatghai	Ganjam	3.35	Approved	Tender amounting as Rs 2.86 Cr awarded.
3.	Jagdala	Kendujhar	5.4	Approved	Tender amounting as Rs 5.51 Cr awarded.
4.	Rengali	Angul	6.55	Approved	Tender amounting as Rs 3.87 Cr awarded.
5.	Kanjhari	Keonjhar	16.84	Approved	Tender amounting as Rs 12.77 Cr awarded. (for 2 pkgs)
6.	Laigaon	Boudh	2.27	Approved	Bid under preparation
7.	Domkutch	Boudh	1.65	Approved	Tender amounting as Rs 1.57 Cr awarded.
8.	Parhel	Boudh	2.99	Approved	Bid under preparation.
9.	Randa	Nayagarh	2.07	Approved	-
10.	Saipala	Nuapada	2.71	Under Examination at World Bank	-
11.	Gunduriposi	Dhenkanal	4.68	Under Examination at World Bank	-
12.	Kumbho	Bargarh	8.95	Under Examination at World Bank	-
13.	Upper Suktel	Balangir	2.65	Under Examination at Central Project Management Unit	-
Total Cost			65.11		
